

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-302  
IB-1639/ND/2019

IN THE MATTER OF:

Nawal Kishore Prasad

Vs

M/s. Hospitech Management Consultants Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 10.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mani Bhushan Sinha

For the Respondent

: Adv. Sagar Bansal and Adv. Simran Jyot Singh

ORDER

Arguments heard. Reserved for orders. Both the parties are directed to file short written synopsis within three days.

SD/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

NK